

to see that more and more mills are re-opened and the hardships of the workers involved are minimised.

श्री मोहनमय इस्माइल : मेरा सवाल बिल्कुल सिम्पल और डाइरेक्ट है और वह यह है कि आपने कहा कि प्रोडक्शन कट करना चाहिए और इम्प्लायर्स ने इसको एक्सेप्ट किया और उसी के मुताबिक हजारों मजदूरों की छटाई हुई। यह बात ठीक है लेकिन मैं यह जानना चाहता हूँ कि जो कट आपने प्रोडक्शन में किया और उसके नीचे भी प्रोडक्शन हो रहा है, तो वे कौन कौन सी मिलें हैं जिनमें उस से भी कम प्रोडक्शन हो रहा है। यह इन्फार्मेशन तो आपके पास होगी।

सप्लीयर महोदय : इन के पास यह इन्फार्मेशन नहीं है।

श्री मोहनमय इस्माइल : इन के पास यह इन्फार्मेशन नहीं होगी तो क्या हमारे पास होगी। मेरा कहना यही है कि कुछ ऐसी मिलें हैं जो प्रोडक्शन कट होने के बाद जितना प्रोडक्शन करना चाहिए, नहीं कर रही हैं। इस तरह से प्रोडक्शन कट होने के कारण मजदूरों की छटाई हुई और उसके बाद और कम प्रोडक्शन कम कर के मजदूरों की छटाई हो रही है। इस चीज को कौन देखेगा। हम देखेंगे या यह देखेंगे ?

MR. SPEAKER: Next question. You are repeating what you have said.

AN HON. MEMBER: Let him answer.

MR. SPEAKER: He has answered already.

SHRI DINEN BHATTACHARYYA: What did he answer? He has evaded.

श्री मोहनमय इस्माइल : मेरे सवाल का जवाब नहीं मिला ?

सप्लीयर महोदय : इसका जवाब इन्होंने दे दिया है। श्री सभर मुंबजी के सवाल के जवाब में इसका जवाब भी आ गया है।

This matter was discussed yesterday for more than one hour and what was said yesterday is only being repeated.

MR. SPEAKER: Next question—Shrimati Bhargavi Thankappan. She is not here.

Shrimati Roza Deshpande—also not here.

Shri Ramsahai Pandey.

Trade pact with Nepal

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\*64. SHRI R. S. PANDEY:  
SHRIMATI ROZA  
DESHPANDE:

Will the Minister of COMMERCE be pleased to state:

(a) whether a delegation led by Secretary of Commerce and Industries of Nepal had a discussion with the Indian officials regarding the new trade pact with Nepal; and

(b) if so, the main features thereof?

THE DEPUTY MINISTER IN THE  
MINISTRY OF COMMERCE (SHRI  
VISHWANATH PRATAP SINGH):

(a) Yes, Sir.

(b) The discussions were inconclusive and are expected to be resumed at Kathmandu shortly.

SHRI R. S. PANDEY: The Indian trade delegation had a discussion with their Nepalese counterparts from June 22 to July 3. May I know whether at the said talks both parties have expressed certain difficulties and if so, what are those difficulties regarding the agreement that took place in 1971 which is going to expire in 1976?

SHRI VISHWANATH PRATAP  
SINGH: As the talks are yet inconclu-

sive and the next meeting is going to be held in Kathmandu on 29th August 1976, any difficulties experienced in our previous talks are also inconclusive and it will serve no purpose when the next meeting is scheduled so shortly.

SHRI R. S. PANDEY rose

SHRI S. M. BANERJEE: Pandeyji, this is a delicate matter.

MR. SPEAKER: You take help from Mr. Banerjee.

SHRI R. S. PANDEY: What is the quantum of trade between India and Nepal so far as exports and imports are concerned?

SHRI VISHWANATH PRATAP SINGH: In the year 1973-74 the exports from India to Nepal were Rs. 2889 lakhs. Imports from Nepal were Rs. 1299 lakhs and the balance of trade in favour of India was Rs. 1590 lakhs. In 1974-75 exports from India were Rs. 4240 lakhs and imports from Nepal were Rs. 1930 lakhs and the balance of trade in favour of India was Rs. 2310 lakhs.

MR. SPEAKER: No more question?

Next question—Shri Chandra Shekhar Singh—not here.

Shri Chandra Gowda.

#### International Cooperation to Check Smuggling

\*66. SHRI D. B. CHANDRA GOWDA: Will the Minister of REVENUE AND BANKING be pleased to state:

(a) whether Government have sought any international co-operation to ensure complete check on smuggling into India from abroad, particularly of opium; and

(b) if so, the particulars regarding measures adopted by Government in this regard?

THE MINISTER OF STATE IN CHARGE OF THE DEPARTMENT OF REVENUE AND BANKING (SHRI PRANAB KUMAR MUKHERJEE): (a) and (b). There is very little smuggling of opium from abroad into India except that some stray cases of opium smuggling from across the Indo-Pak and Indo-Nepal border have come to notice. The Government is, however, alert to the situation and has adopted various measures in this regard.

Besides, India is a contracting party to various International Conventions and treaties in the field of drug abuse control and suppression of illicit traffic. Indian representatives also regularly participate in the meetings organised by United Nations Commission on Narcotic Drugs, Interpol and Customs Co-operation Council where measures are considering for promotion of closer co-operation amongst Governments in the field of illicit traffic, particularly in drugs

SHRI D. B. CHANDRA GOWDA: While congratulating the Minister on the steps which he has taken in India, may I know, keeping in view the fact that about 13 Air India workers have been involved in the opium smuggling case and other international institutions have had a hand in it, how does the Government of India coordinate these international anti-smuggling activities? What type of relations has the Government of India with Interpol and the Customs Cooperation Council and how many Indians are working in these international institutions? Is the Government of India happy and satisfied with the way in which these organisations are functioning?

SHRI PRANAB KUMAR MUKHERJEE: So far as cooperation in various international forums are concerned I have indicated in the text of my reply that we have representation in these organisations. It has been admitted that so far as production of opium is concerned and its utility under Government control is concerned, the steps taken have been appreciated even by